

### PAPERS LAID ON THE TABLE

#### **Report and Accounts (1990-91) of the Aeronautical Development Agency, Bangalore and related papers.**

THE MINISTER OF DEFENCE, (SHRI SHARAD PAWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Sixth Annual Report and Accounts of the Aeronautical Development Agency, Bangalore, for the year 1990-91, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-774/91 for (i) and (ii)]

#### **I. Notification publishing the Poises. Edible Oilseeds and Edible Oils (Storage Control) Second Amendment Order, 91.**

#### **II. Notification publishing the Bureau of Indian Standards (Recognition of consumers' Associations) Rules, 1991. „\*,**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Civil Supplies and Public Distribution Notification S.O. No. 485(E), dated the 26th July, 1991, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Second Amendment Order, 1991, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

II. A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 619(E), dated the 9th October, 1991, publishing the Bureau of Indian Standards (Recognition of Consumers' Associations) Rule\*, 1991, under section 39 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No. LT 761/91 for I and II]

#### **I..Report and Accounts (1990-91) of the Regional Computer Centre, Calcutta and related papers.**

#### **II. Report and Accounts (1990-91) of the Regional Computer Centre, Chandigarh and related papers.**

#### **III. Report and Accounts (1990-91) of the Indian Institute of Public Administration, New Delhi and related papers.**

#### **IV. Notifications under All India Services Act, 1951.**

THE MINISTER OF STATE IN THE [MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Madam, I lay on the Table A copy each (in English and Hindi) of the following papers:—

I. (a) Annual Report and Accounts of the Regional Computer Centre, Calcutta., for the year 1990-91, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report [Placed in Library. See No. LT-764/91 for (a) and (b)]

II. (a) Annual Report and Accounts of the Regional Computer Centre, Chandigarh, for the year 1990-91, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-764/91 for (a) and (b)]

III. (a) Thirty-seventh Annual Report and Accounts of the Indian Institute of Public Administration, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-763/91 for (a) and (b)]